THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) Continuous efforts have been made to keep abreast of the trends in the cooperative movement through studies conducted by working groups and committees. A list of these committees is placed on the Tabl_e of the House.

(b) These studies have taken note of difficulties and problems facing the cooperative movement in various sectors and have recommended suitable lines of remedial action.

STATEMENT

Committees which have functioned within the last five years and have completed their work

1. V. L. Mehta Committee on Cooperative Credit (1960).

2. Nijalingappa Committee on Cooperative Farming (1959-60).

3. Saraiya Committee on Co-operative Processing (1960-61).

4. Committee on Co-operatives and Panchayats (1961).

5. Committee on Co-operative Training (1960-61).

6. Patel Committee on Taccavi Loans (1962).

7. Study Group on Co-operatives and Railways and P. & T. Department, under the Chairmanship of Shri G. D. Goswami (1962).

8. Study Group on Credit Co-operatives in the n on-agricultural sector under the Chairmanship of Shri Varde (1963).

9. Mehta Committee on Co-operative Administration (1963).

10. Study Team on General Insur ance Co-operatives under the Chair manship of Shri Bongirwar (1964).

Committees and Working Groups noxo in eiristence set up by the Ministry

of Community Development and Cooperation

1. Committee On Co-operative Marketing (Chairman—Prof. Dant-wala).

to Questions 3196

2. Committee on non-genuine so cieties and vested interests in co operation (Chairman—Shri R. N. Mirdha).

3. Committee of Direction under the chairmanship of Professor Gadgil for cooperative farming.

4. Working Group on Co-operative Credit in IADP districts, with Shri N. P. Chatterjee, as the Chairman.

5. National Co-operative Farming: Advisory Board (Chairman—Minister, CD & C).

6. National Advisory Board on Labour Cooperatives (Chairman—Minister, CD & C).

Set up by the National Co-operative Development Corporation

7. Working Group of N.C.D.C. to examine the impact of managerial subsidy for revitalisation scheme and outright grants for special bad debt funds (Chairman—Prof. M. V. Ma th ur).

8. Functional Committee of N.C.D.C. on Credit (Chairman—Shri K. P. Pande).

9. Functional Committee of N.C.D.C. on Co-operative Marketing and Processing (Chairman—Shri V. N. Puri).

10. Functional Committee of N.C.D.C. on Consumer Co-operatives (Chairman—Shri S. Gounder).

11. Study Team of N.C.D.C. on Cooperative Marketing of Plantation Crops (Chairman—Shri N. P. Chatter-jee).

DEEP SEA FISHING

*466. SHRI M. AJMAL KHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what contribution deep sea fishing is making in relieving the food crisis; and

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SVBRA-MANIAM): (a) With the help of mechanised boats engaged in deep sea fishing, it is now possible to land between 60,000 tons to 1,00,000 tons of fish a year.

(b) No factory has been established in India for providing cheap fish powder for the people. Experiments on a laboratory scale are being conducted at present to make such powders odourless so that they wi 1 *he* acceptable to the people.

RESCUE HOMES, PROTECTIVE HDMES ETC. FOR GIRLS IN ORISSA

*467. SHRIMATI NANDINI SAT-PATH Y: Will the Minister of SOCIAL SECURITY be pleased to state:

(a) how many rescue homes and protective homes have been established under the Social and Moral Hygiene Programmes in Orissa during thg last four years; and

(b) how many girls were rescued from moral danger during the above period and in which manner they were rehabilitated by these Social and Moral Hygien_e Programmes?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL SECU RITY (Shrimati MARAGATHAM CHANDRASEKHAR) : (a) and (b; Upto-date information is not avalable. and has been called for from the State Government. Information available for the period up to 1962, however, shows that a home for so cially handicapped women and four after-care institutions were establish ed in Orissa up to that period.

दिल्ली में चीनी के थोक विक्रेताक्रों के लिये लाइसेंस

क्याखाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में चीनी के थोक विकेंताओं की संख्या २४४ से घटा कर ६४ कर दी गई है;

(ख) यदि हां, तो इसका क्या कारण है ग्रौर १४० थोक विकेताग्रों के लाइसेंस के लिए प्रार्थना पत्न किस ग्राधार पर ब्रस्वीकृत किये गये;

(ग) क्या यह भी सच है कि जिन थोक विकताओं को लाईसेंस दिये गये हैं, उन में से कुछ ऐसे भी हैं जिनके नाम ''काली सूची'' में शामिल किये जा चुके हैं अध्यवा जिनके लाइसेंस पहले रद्द हो चुके हैं; और

(घ) वया यह सच है कि जमुना पार को बस्तियों तथा दिल्ली छावनी के किसी भी थोक विक्रेता को लाइसेंस नहीं दिया गया है जिसके फलस्वरूप चीनी के वितरण में कठिनाई हो रही है ?

†[LICENCE FOR WHOLESALE SUGAR DEALERS IN DELHI

3	SHRI	Α.	В.	VAJPAYEE:
	SHRI	G,	K.	KAPOOR:
				CHORDIA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the number of the wholesale sugar dealers has been reduced from 244 to 64 in Delhi:

+[] English translation.